

1	2	3	4
15.	Kaveri Opencast Mine, M/s CCL.	January, 1993	Under Process.
16.	Revised Bhalgoru Mine, M/s BCCL.	June, 1995	Additional information is awaited.
17.	Pakhar Bauxite Mine, M/s INDAL.	September, 1995	Under Process.
18.	Begru Hill Bauxite Mine, M/s INDAL.	September, 1995	Under Process.

[English]

Wildlife Conservation

6. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some State Governments are ignoring the guidelines issued by the Union Government and the recommendations of the Indian Board for Wildlife on wildlife conservation;

(b) if so, the details thereof;

(c) the guidelines issued to the State Governments with regard to conservation of wildlife; and

(d) the steps taken/proposed to be taken by the Government to implement the guidelines effectively for conservation of wildlife in the country ?

THE MINISTER OF STATE OF MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b) . The guidelines issued by the Govt. on wildlife conservation and the recommendations of the Indian Board for Wildlife are generally being implemented by the State Govts. and U.T. administrations. However, some States have reported that constraint of funds is hampering proper implementation of these guidelines and recommendations.

(c) The major guidelines issued to the State Govts. for conservation of wildlife include : implementing the National Wildlife Action Plan; earmarking at least 15% of the forestry budget for wildlife; completing legal formalities for setting up national park and sanctuaries and their proper management and development; strengthening of infrastructure for control of poaching and illegal trade; providing incentives and welfare measures to the field staff; posting of trained personnel in wildlife positions; convening regular meetings of the State Wildlife Advisory Boards, etc.

(d) Implementation of these and other guidelines are being regularly pursued with the State and U.T.s for effective conservation of wildlife in the country.

[Translation]

State Pollution Control Boards

7. SHRI RAJESH KUMAR :
SHRI RAMESHWAR PATIDAR :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have any scheme to upgrade the Status of the State Pollution Control Boards with the assistance of the World Bank;

(b) if so, the details thereof ; and

(c) the assistance received/likely to be received under the scheme ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) to (c) . Yes Sir, State Pollution Control Boards of Uttar Pradesh, Tamil Nadu, Maharashtra, Gujarat, Andhra Pradesh, Rajasthan, Madhya Pradesh and Karnataka are being strengthened under a scheme of assistance from the World Bank. The institutional component of the project is designed to support a programme of strengthening of the State Pollution Control Boards through training of personnel and upgradation of laboratory and related facilities. The allocation for these activities is about Rs. 147.8 crores.

Purchase of Deep Freezer

8. SHRI SURENDRA PAL PATHAK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are aware of irregularities in the purchase of deep freezer for blood bank in 1994 from the German based company;

(b) if so, the details thereof; and

(c) the action taken by the Government against the guilty ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A. R. ANTULAY) : (a) In so far as National AIDS Control Organisation is concerned, no deep freezer have been purchased for blood bank in 1994 from any German based Company.

(b) and (c) . Do not arise.

[English]

Decontrol of Sugar

9. SHRI RAM NAIK : Will the Minister of FOOD be pleased to refer to the reply given to Unstarred Question No. 1369 on December 5, 1995 regarding decontrol of sugar and state :

(a) whether the claims of Government of Maharashtra and Karnataka have since been paid;

(b) if so, when; and

(c) if not, the reasons therefor ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c) . Maharashtra Government has been requested to provide copies of the advice to sell the sugar on below cost price. Karnataka Government has been requested information in respect of rates of procurement, sales realisation etc.